

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 119 OF 2016

Dated: 26th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Adani Power Rajasthan Ltd.Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission &Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Shashank Khurana

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for R-1

Mr. Anand K. Ganesan for R-2

ORDER

Learned counsel for the respondents seek three weeks time to file reply. They may file the same on or before 18.10.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 02.11.2016 after serving copy on the other side.

List the matter on **09.11.2016**.

**(I.J. Kapoor)
Technical Member**

Ts/kt

**(Justice Ranjana P. Desai)
Chairperson**